IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI PRINCIPAL BENCH

C.P. No. (IB)-68(PB)/2017

IN THE P	ЛАТТ	ER OF:
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S.R. Constructions

.....Petitioner

W.

International Precreation & Amusement Ltd.

.....Respondent

SECTION:

UNDER SECTION 9 of Insolvency and Bankruptcy Code, 2016

Order delivered on 18.07.2017

Coram:

CHIEF JUSTICE M.M. KUMAR Hon'ble President

Deepa Krishan Hon'ble Member (T)

For the Petitioner(s)

ORDER

The Insolvency & Bankruptcy Board of India vide letter dated 03.07.2017 has recommended the name of Mr. Umesh Garg, Regn. No. (IBBI/IPA-001/IP-P00135/2017-18/10277), D-15, Second Floor, Okhla Industrial Area, Phase-I, New Delhi, Email: umeshg60@gmail.com, Mobile Nos: 9818990001, as the Insolvency Resolution Professional. A copy of the application for assignment submitted by Mr. Umesh Garg has also been placed on record.

We accept the aforesaid recommendation and dispose of the reference made by The Insolvency & Bankruptcy Board of India.

(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT

(DEEPA KRISHAN) (MEMBER TECHNICAL)

18.07.2017 Vineet